GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 1378 TO BE ANSWERED ON 18 DECEMBER, 2018

BENEFICIARIES UNDER NFSA

1378. DR. KRISHAN PRATAP:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the details of the beneficiaries under the National Food Security Act (NFSA), State-wise;

(b) the total budget allocated to States by the Union Government including the budget demanded by the States for this programme;

(c) the number of 'ration cards' already been linked with the AADHAAR and the number of ration cards found fake in this process along with the details thereof;

(d) whether the State Food Commissions' in States have established any mechanism for the redressal of grievances related to distribution of ration under the guidelines of NFSA; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a): Based on identification of eligible households by State Governments/UT Administrations, 80.72 crore persons are presently covered for receiving highly subsidized foodgrains under National Food Security Act (NFSA). State/UT-wise details of beneficiaries is at Annexure – I.

(b): Budgetary allocation for implementation of NFSA is made in the budget of the Department of Food and Public Distribution, for making releases to Food Corporation of India (FCI) and States/UTs, as per provisions of relevant Under the National Food Security Act (NFSA) 2013, Rules/Guidelines. foodgrains at subsidized rates prescribed under the Act are allocated to States/UTs for distribution among eligible households. Difference between the economic cost and the subsidized prices is released to FCI as food subsidy. However, in case of States which have adopted Decentralized Procurement Scheme, food subsidy is directly released to States for quantity of foodgrains procured and distributed by them. In case of UTs of Chandigarh, Puducherry and urban areas of Dadra & Nagar Haveli, which are implementing Cash Transfer of Food Subsidy Scheme, the subsidy is released to the agency designated by the UT Administrations for transfer of due amounts into the bank accounts of eligible households. The details of food subsidy released to FCI and States/UTs are at Annexure - II.

In addition, Central Government also provides assistance to States/UTs for meeting expenditure incurred on intra-State movement & handling of foodgrains and fair price shop dealers' margin and operates schemes (i) Strengthening of PDS Operations and (ii) Integrated Management of PDS. Details are at Annexure – III.

(c): As per the information received from States/UTs, out of total 23.04 crore ration cards, 19.78 crore ration cards have been seeded with Aadhaar of at least one member. Further, 2.75 crore ration cards have been reported to be deleted since 2013 due to detection of Ghost/ fraudulent/ duplicate/ migration/ deaths etc. during the process of digitization, de-duplication and Aadhaar seeding.

(d) & (e): Sections 16-21 of the National Food Security Act (NFSA) 2013 provide that every State Government shall, by notification, constitute a State Food Commission (SFC) for the purpose of monitoring and review of implementation of the NFSA. So far 25 States/UTs have set up independent SFCs, while in the remaining States/UTs, designated agencies are performing the functions of the SFC under Section 21 of the Act. The SFCs monitor and evaluate the implementation of the Act, in relation to the State. In addition they either suo motu or on receipt of complaint inquire into violations of entitlements provided under the Act and give advice to the State Government on effective implementation of the Act. The SFCs also hear appeals against orders of the District Grievance Redressal Officers.

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ANNEXURE REFERRED TO IN REPLY OF PART (a) OF LOK SABHA UNSTARRED QUESTION NUMBER 1378 DUE FOR ANSWER ON 18.12.2018.

Statement indicating State-Wise number of Persons/families Covered under National Food Security Act, 2013 (NFSA)

Sl. No.	States/ UTs	AAY		Priority	Total persons
		No. of families	No. of person	No. of persons	
1	Andhra Pradesh	9.09	23.52	244.71	268.23
2	Arunachal Pradesh	0.37	1.47	6.74	8.21
3	Assam	7.03	29.69	221.94	251.63
4	Bihar	25.01	116.55	740.57	857.12
5	Chattisgarh	7.19	20.42	180.35	200.77
6	Delhi	0.76	2.90	69.83	72.73
7	Goa	0.13	0.50	4.82	5.32
8	Gujarat	8.12	42.77	339.77	382.54
9	Haryana	2.68	11.35	115.14	126.49
10	Himachal Pradesh	1.82	7.67	20.98	28.64
11	Ј&К	2.36	11.04	63.09	74.13
12	Jharkhand	9.17	37.98	225.72	263.70
13	Karnataka	10.97	43.91	358.02	401.93
14	Kerala	5.96	25.59	129.21	154.80
15	Madhya Pradesh	13.98	50.20	496.22	546.42
16	Maharashtra	25.05	108.01	592.16	700.17
17	Manipur	0.64	2.01	21.39	23.39
18	Meghalaya	0.15	0.85	20.55	21.40
19	Mizoram	0.26	0.82	5.86	6.68
20	Nagaland	0.48	2.11	11.94	14.05
21	Odisha	12.40	41.78	281.82	323.60
22	Punjab	1.79	7.71	133.74	141.45
23	Rajasthan	9.32	37.00	409.62	446.62
24	Sikkim	0.17	0.55	3.24	3.79
25	Tamil Nadu	17.17	73.27	284.07	357.34
26	Telangana	5.67	15.29	176.33	191.62
27	Tripura	1.10	4.98	19.85	24.83
28	Uttar Pradesh	40.95	161.85	1335.98	1497.83
29	Uttarakhand	1.84	7.92	54.04	61.96
30	West Bengal	15.86	51.82	550.02	601.84
31	A&N	0.04	0.16	0.43	0.58
32	Daman & Diu	0.01	0.05	0.83	0.88
33	Dadra & Nagar Haveli	0.04	0.23	1.91	2.14
34	Lakshadweep	0.01	0.04	0.18	0.22
35	Chandigarh	0.00	0.01	2.79	2.80
36	Puducherry	0.26	0.85	5.32	6.16
	Total	237.81	942.83	7129.18	8072.01

ANNEXURE REFERRED TO IN REPLY OF PART (b) OF LOK SABHA UNSTARRED QUESTION NUMBER 1378 DUE FOR ANSWER ON 18.12.2018.

Amount of food subsidy released

(Rupees in crores)

Year Subsidy Released to FCI		Subsidy released to States/UTs (Under DCP and Cash	Total food subsidy released
	101	Transfer of Food Subsidy	
		Scheme)	
2015-16	112000.00	22919.00	134919.00
2016-17	103334.61*	27338.35	130672.96*
2017-18	101981.69**	38000.00	139981.69**
2018-19	114324.00	28107.02	142431.02
(upto			
11.12.2018)			

* Includes NSSF loan of Rs 25,000/- crore to FCI.

** Includes NSSF loan of Rs 40,000/- crore to FCI

ANNEXURE-III

ANNEUXRE REFERRED TO IN REPLY OF PART (b) OF LOK SABHA UNSTARRED QUESTION NUMBER 1378 DUE FOR ANSWER ON 18.12.2018.

1. Fund released to States/UTs for meeting expenditure incurred on intra-State movement & handling of foodgrains and fair price shop dealers' margin

(Rupees in crore)

S. No.	Year	Fund released
1.	2017-18	4500.00
2.	2018-19	2575.96*

*As on 12.12.2018

2. Fund released under the scheme of Strengthening of PDS Operations

(Rupees in crore)

S. No.	Year	Fund released
1.	2017-18	20.85
2.	2018-19	15.80**

** As on 14.12.2018

3. Fund released under the scheme of Integrated Management of Public Distributon System (New scheme implemented in 2018-19)

(Rupees in crore)

S. No.	Year	Fund released
1.	2018-19	6.44**

** As on 14.12.2018

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